

[English]

SHRI S. JAIPAL REDDY : I am on a point of order, Sir.

(Interruptions)

[Translation]

MR. SPEAKER : I shall get it done as you want. Kindly take your seat. Listen to me. I would like to make an appeal in the House. I shall listen to your point of order. But I am afraid that your point of order might not create disorder. Kindly say it in a soft tone, I shall have no objection. I am always prepared to hear all your points. But the way they are interrupting is meaningless. It does not look nice. Now, I speak what is your point of order. Let me handle it.

(Interruptions)

SHRI VILAS MUTTEMWAR (Chimur) : It has become a daily affair... (Interruptions)

MR. SPEAKER : Now that gentleman has stood up.

(Interruptions)

[English]

SHRI S. JAIPAL REDDY : I am on a point of order. You have given me permission, Sir. I would like to know...

(Interruptions)

SHRI A. CHARLES (Trivandrum) : We want to hear the Minister's statement first.

(Interruptions)

[Translation]

MR. SPEAKER : Kindly take your seat. Why are you teasing me.

[English]

- He is not allowed.

SHRI S. JAIPAL REDDY : I would like to know from you Sir, under what

rule the Minister of State for Finance made a statement here stating that he would make a statement in the course of the day.

MR. SPEAKER : You asked for it.

PROF. MADHU DANDAVATE : He has given a notice of privilege on the same subject. How can the Minister make a statement ?

(Interruptions)

SHRI S. JAIPAL REDDY : How can Mr. Brahma Dutt make a statement when my privilege motion is pending ?

(Interruptions)

[Translation]

MR. SPEAKER : What was the necessity to speak like that. You used to behave like a gentleman. Somnathji, what has happened to you.

(Interruptions)

12.10 hrs.

PAPERS LAID ON THE TABLE

[English]

Notifications under the Tea Act, 1953 and the Exports (Control) Act, 1947

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : On behalf of Shri P. Shiv Shanker, I beg to lay on the Table—

- (1) A copy of the Tea (Amendment) Rules, 1953 (Hindi and English versions) published in Notification No. G.S.R. 1081 in Gazette of India dated the 20th December, 1953 under sub-section (3) of section 49 of the Tea Act, 1953.

[Placed in Library. See No. LT-4126/57]

- (2) A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Imports and Exports (Control) Act, 1947 :

- (i) The Exports (Control) Seventh Amendment Order, 1987 published in Notification No. S.O. 215(E) in Gazette of India dated the 17th March, 1987.

- (ii) S.O. 235(E) published in Gazette of India dated the 23rd March, 1987 making certain amendments in the Open General Licence No. 1/86 dated the 1st April, 1986.

[Placed in Library. See No. LT-4127/87]

Notifications under the Cantonments Act, 1924 and a statement showing reasons re : delay

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 281 of the Cantonments Act, 1924 :

- (i) The Ambala Cantonment (Division into wards) Rules, 1986 published in Notification No. S.R.O. 352 in Gazette of India dated the 20th December, 1986.

[Placed in Library. See No. LT-4128/87]

- (ii) The Dehradun Cantonment (Division into wards) Rules, 1986 published in Notification No. S.R.O. 22(E), in Gazette of India dated the 26th November, 1986.

[Placed in Library. See No. LT-4129/87]

- (iii) The Cantonment (Form of Annual Report on Cantonment Administration) Rules, 1986 published in Notification No. S.R.O. 70 in Gazette

of India dated the 7th March, 1987.

[Placed in Library. See No. LT-4130/87]

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (ii) of item (1) above.

[Placed in Library. See No. LT-4129/87]

Notifications under Government, Savings Banks Act, 1873 and National Savings Scheme Rules, 1987

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy of the National Savings Schemes Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 335(E) in Gazette of India dated the 30th March, 1987 under sub-section (3) of section 15 of the Government Savings Banks Act, 1873.

[Placed in Library. See No. LT-4131/87]

- (2) A copy of Notification No. G.S.R. 336(E), (Hindi and English versions) published in Gazette of India dated the 30th March, 1987 specifying that the rate of interest on deposits made in National Savings Scheme will be 9 per cent for the year 1987-88 issued under sub-rule (1) of rule 6 of the National Savings Scheme Rules, 1987.

[Placed in Library. See No. LT-4132/87]

Detailed Demands for Grants of the Ministry of External Affairs for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for 1987-88.

[Placed in Library. See No. LT-4133/87].

Review on the working of and Annual Report of the Indian Institute of Foreign Trade for 1985-86 and review on the working of and Annual Reports of the Sports Goods Export Promotion Council for 1985-86 and statement showing reasons re : delay

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE : (SHRI P.R. DAS MUNSI) : I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1985-86.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4134/87]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Exports Promotion Council, New Delhi, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sports Goods Exports Promotion Council, New Delhi, for the year 1985-86.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4135/87].

ASSENT TO BILLS

[English]

SECRETARY GENERAL : Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 27th March, 1987 :

(1) The Appropriation (Railways) Bill, 1987

(2) The Appropriation (Railways) No. 2 Bill, 1987

(3) The Appropriation (Railways) No. 3 Bill, 1987

(4) The Delhi Municipal Corporation (Amendment) Bill, 1987.

PUBLIC ACCOUNTS COMMITTEE

[English]

Seventy-fifth Report

SHRI E AYYAPU REDDY (Kurnool) : I beg to present the Seventy-fifth Report (Hindi and English versions) of the Public Accounts Committee on Cash assistance for export of iron castings.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Twentieth Report and Minutes

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Public Undertakings on Trade Fair Authority of India and Minutes of the sitting of the Committee relating thereto.